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**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH**

PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	TCP (IB) NO. 97/10/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 280/10/HDB/2019
NAME OF THE COMPANY	BTS Jewelers Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SRILATHA	Advocate	Sritha@kingandpalmer.in	

ORDER

None appears for the Petitioner. Counsel for R1 and R2 present. The matter is posted today for hearing. The Petitioner has been remaining absent for quite a few adjournments. I am not inclined to adjourn the matter. The Company Petition is dismissed for default.


MEMBER JUDICIAL

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